

Statement 7: Financing of Gross Fiscal Deficit – As per cent to Total – 2007-08 (Accounts)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	64.2	-0.5	2.1	5.9	8.6	2.9	38.9	1.5	10.7	0.2	-34.5	100.0
2. Bihar	-45.7	2.3	38.8	15.7	15.7	-2.6	99.7	3.2	36.3	-12.3	-51.1	100.0
3. Chhattisgarh	-123.0	-130.8	28.8	-7.9	40.3	142.1	345.9	116.3	-61.6	-0.2	-249.9	100.0
4. Goa	-5.6	16.7	-3.0	-1.5	16.5	-0.1	12.8	16.6	9.4	42.7	-4.4	100.0
5. Gujarat	128.6	-7.2	8.9	14.3	9.1	0.3	28.4	-9.0	0.1	-4.8	-68.7	100.0
6. Haryana	-20.1	-3.5	4.0	8.8	23.7	1.2	14.6	-2.4	1.1	11.1	61.6	100.0
7. Jharkhand	25.8	-2.2	6.3	13.3	3.5	-	-2.6	0.0	-0.3	21.7	34.6	100.0
8. Karnataka	5.4	6.7	3.9	3.4	14.0	14.1	-1.2	28.1	-15.5	0.1	41.0	100.0
9. Kerala	59.6	2.6	1.7	7.1	21.7	-1.3	8.1	1.9	0.8	-3.3	1.1	100.0
10. Madhya Pradesh	48.0	3.7	4.6	18.6	6.9	-4.8	9.8	-0.6	2.1	-14.0	25.7	100.0
11. Maharashtra	-274.5	3.0	-52.3	-7.3	-24.3	415.4	-66.5	-7.0	2.5	10.1	101.0	100.0
12. Orissa	67.0	25.9	8.0	-13.2	-30.2	6.5	-6.3	-1.7	-3.8	4.7	43.0	100.0
13. Punjab	82.4	1.6	10.1	-5.8	13.8	6.6	1.4	-0.8	0.3	-2.6	-6.9	100.0
14. Rajasthan	94.8	1.4	-6.5	8.6	32.8	32.3	16.3	-0.1	-0.4	-2.1	-77.1	100.0
15. Tamil Nadu	112.0	12.7	-21.2	16.0	10.4	3.5	3.7	4.4	-3.5	-8.2	-29.8	100.0
16. Uttar Pradesh	19.1	-6.0	10.3	27.8	17.8	23.5	19.5	4.7	2.0	-0.4	2.1	100.0
17. West Bengal	94.2	-2.4	5.2	-0.6	2.8	-2.4	6.9	4.1	1.2	-2.4	-6.9	100.0
II. Special Category												
1. Arunachal Pradesh	-1,163.7	101.5	-620.0	-392.4	-533.5	565.2	-634.4	-1,197.1	1.2	106.7	3,866.5	100.0
2. Assam	-68.9	8.5	1.1	-15.8	-40.2	-20.4	71.1	5.8	-4.3	3.9	159.3	100.0
3. Himachal Pradesh	239.7	-0.9	24.4	18.5	98.0	47.1	-	33.1	10.5	-108.8	-261.7	100.0
4. Jammu and Kashmir	53.7	15.5	8.0	11.5	19.5	5.0	-11.9	1.9	-	-3.3	-	100.0
5. Manipur	-188.7	231.8	-195.7	-1.4	-51.3	-3.8	-130.0	87.8	-108.8	4.1	456.1	100.0
6. Meghalaya	68.9	-6.9	4.1	10.7	21.4	-4.4	90.8	-16.2	-0.5	-7.7	-60.3	100.0
7. Mizoram	32.9	-1.8	-0.3	1.9	44.0	2.0	9.3	71.8	6.8	-7.3	-59.4	100.0
8. Nagaland	72.9	-3.8	-	2.0	3.3	1.2	18.9	5.9	-10.6	13.0	-2.8	100.0
9. Sikkim	349.0	-11.7	-2.4	28.1	21.8	32.7	5.6	48.8	27.9	-14.2	-385.4	100.0
10. Tripura	-274.3	-149.3	29.4	178.0	344.4	-26.5	-789.3	-152.2	-591.9	-167.0	1,698.6	100.0
11. Uttarakhand	42.1	-0.9	11.2	5.6	8.9	-3.5	8.2	7.9	4.9	-1.8	17.3	100.0
All States	71.5	-1.2	7.8	8.3	16.4	-7.8	18.0	5.0	1.7	-1.7	-17.8	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	-	-11.2	-	-	-	-	-	-	-	111.2	100.0
2. Puducherry	-	-4.2	-2.1	-	76.1	-	56.3	74.1	-	101.7	-201.8	100.0

‘-’: Nil/Negligible. RE : Revised Estimates.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. "Others" include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.